

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
O.P. NO. 01 OF 2011

Dated: 1st November, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tariff Revision

(Suo-Motu action on the letter received from Ministry of Power)

Counsel for the Amicus Curiae : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. R.K. Mehta
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam, TNERC
Mr. Arijit Maitra
Mr. Hasan Murtaza
Mr. Pratyush Singh
Mr. Girik Bhalla
Mr. Yashaswi Kant

ORDER

Forum of regulators have placed on record the compliance report in terms of directions of the Tribunal. Registry is directed to furnish copies, if anyone, requires from the Energy Bar.

Heard Learned Sr. Counsel Mr. M. G. Ramachandran (Amicus Curie), Mr. Basava Prabhu Patil (Amicus Curie), Mr. Sanjay Sen (Amicus Curie) and learned counsel Mr. Buddy A. Ranganadhan (Amicus Curie) for some time.

Learned Sr. counsel Mr. M.G.Ramachandran and Mr. Basava Prabhu Patil have placed submissions pertaining to measures which can strengthen the Discoms.

We direct the Secretary Forum of Regulators to collect data from those Commissions which have not yet informed the forum till date by the next date of hearing.

List the matter on **06.12.2019 at 2.30 p.m.** so that further course of action can be pursued.

(Ravindra Kumar Verma)
Technical Member

kt/mkj

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson